

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT)(Ins.) No. 546 of 2020

IN THE MATTER OF:

Rajratan Babulal Agarwal

...Appellant

Vs.

Solartex India Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant:

**Mr. Anish Agarwal, Mr. Ritin Rai, Sr. Advocate,
Mr. Mayur Khandeparkar, Mr. Tejas Agarwal, Ms.
Vanshika Gupta, Advocates**

For Respondent:

**Mr. Kailash T Shah, Advocate for IRP, R2, R3
Mr. Vishnu Shankar, Advocate for R2, R3
Mr. Pavan Godiawala, Advocate for R1**

ORDER

(Through Virtual Mode)

03.03.2021: Heard Learned Counsel for the Respondents.

In 'Rejoinder', heard Learned Counsel for the Appellant.

Reserved for Judgement.

'Interim Order' to continue till passing of the Judgement.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

S.S./kam